

**Sarvaloka Services -on- Call Private Limited**

Total Claims of Operational Creditors other than Government Authorities as on 23.05.2026

Sl. No.	Name of the Creditors	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Mrs. Sharmila R	Aadhar Card	21.01.2026	5,56,264	5,56,264	OC	NIL	NIL	No	2.50%	NIL	NIL		NIL	
2	Spurge IT Services (OPC) Pvt Ltd	Registration Certificate & Aadhar Card of Director	21.01.2026	24,40,244	24,40,244	OC	NIL	NIL	No	10.8%	NIL	NIL		NIL	
3	Network Detective Agency Pvt Ltd	PAN Card	07.02.2026	9,32,164	9,32,164	OC	NIL	NIL	No	4.1%	NIL	NIL		NIL	
5	Mr. Shreyas BV	PAN Card	25.02.2026	32,46,421	32,19,595	OC	NIL	NIL	No	14.3%	NIL	NIL		NIL	
6	C. Pavan Kumar	PAN Card & Aadhar Card	05.03.2026	35,48,528	35,48,528	OC	Nil	NIL	No	15.7%	NIL	NIL		NIL	
7	Ashish Tomar	Aadhar Card	06.04.2025	13,62,020	13,62,020	OC	NIL	NIL	No	6.0%	NIL	NIL		NIL	
8	Mr. Pankaj Kumar	Aadhar Card	06.04.2025	13,77,123	13,77,123	OC	NIL	NIL	No.	6.1%	NIL	NIL		NIL	
9	Mr. Srinivas Hanumanthaiah Somanahalli	Aadhar Card	02.05.2026	38,50,000	38,00,000	OC	NIL	NIL	No	16.8%	NIL	NIL		NIL	
10	Mr. KS Gururaj		02.05.2026	5,96,908	5,96,908	OC	Nil	Nil	Nil	2.6%	NIL	NIL		NIL	
11	Mr. Mohit Manjunath & Ms. Rajatha Murugendra	Aadhar Card	08.05.2025	16,81,918	16,81,918	OC	NIL	NIL	NIL	7.4%	NIL	NIL		NIL	
12	Mr. R. Hariharan	PAN Card	12.05.2026	9,03,264	9,03,264	OC	NIL	NIL	NIL	4.0%	NIL	NIL		NIL	
13	Mr. Shirish Kant Mishra	Aadhar Card	09.05.2026	16,99,524	16,99,524	OC	BIL	NIL	NIL	7.5%	NIL	NIL		NIL	
	Total			2,21,94,378	2,21,17,552					97.80%					

(Note: The Corporate Debtor has not provided the financial records hence the claims of the Creditors are admitted on a provisional basis.

Such Claims may change subsequently as we receive more claims or any additional information on existing claim or information from books of accounts maintained by the Corporate Debtor)